

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 2/2015 in Special Leave Petition(C) No(s). 20985/2014

(Arising out of impugned final judgment and order dated 03/02/2014 in CMWP No. 19485/2012 passed by the High Court Of Judicature at Allahabad)

STATE OF UP AND ORS.

Petitioner(s)

VERSUS

Z.U. ANSARI

Respondent(s)

(for stay and office report)

Date: 18/08/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s) Mr. Gaurav Bhatia,AAG
Mr. Pawanshree Agrawal,Adv.
Mr. Abhishek Chaudhary,Adv.

For Respondent(s) Mr. Subramonium Prasad,Sr.Adv.
Mr. Abhishekh Swaroop,Adv.
Mr. Utkarsh Srivastava,Adv.
Ms. Ruchi Kohli,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

Written submission, if any, be filed within one week.

(MAHABIR SINGH)
COURT MASTER

(VEENA KHERA)
COURT MASTER